

O.A. No.970/2005

Order Dated 11.01.2008

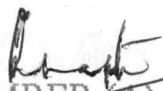
Coram : Hon'ble Shri C.R. Mohapatra, Member(A)

Mr. B.K. Mohapatra, Ld. Counsel appears for the Respondents and submits that he has not been able to file the counter so far as the same has not been received from the concerned authorities. The counter is supposed to have been filed by 28.11.07. This is an old case of 2005. An ad-interim order was passed on 28.12.05, more than 02 years back and the Applicant would have continued in the same place of posting and the transfer order has been virtually not implemented.

Mr. M.K.B. Ray, Ld. Counsel appears for the Applicant and submits that he has no instruction from his client whether he is still in the same station or left.

In the above background the continuance of ad-interim order is not found justifiable. The applicant, it appears, is no more interested in prosecuting the case. Hence the O.A. is dismissed.

Copy of this order be sent to the Applicant and Ld. Counsel appearing for both sides.


MEMBER (A)